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to Questions

Statement

| Month | - | 3= | #ita | Quantity (MT) | Value (Rs. Lakhs) |
|--------------------------------|-----|---------|----------------------|------------------|----------------------|
| April, 1982 | | ·. • | | 239,182 | 5602.6 |
| May, 1982 | 4 | · | • | 505,344 | 11548-97 |
| June, 1982 | • | • | , | 514,831 | 11145.05 |
| July, 1982 | } - | - T | .** = · | 359,030 | 8 5 95 99 |
| August, 1982 | | . • | | 121,511 | 28 g6·00 |
| September, 1982 | \ . | | ji iligar Periode | 754,676 | 18464 · 17 |
| October, 1982 | - | - | | 240 304 | 5885.9 |
| November, 1982 | | • • | • .> • | 318 2103 | 8000-11 |
| December, 1982 | 1 | , • | • * • | , 500,007 | 12728.2 |
| January, 1983 (Provisional) | 1 | | | 200,194 | 4995.29 |
| February, 1983 (Provisional) | | • | | 75,400 | 1609.8 |
| Тота с (Арт. 1, 1982—Feb., 83) | | • | | 3,828,582 | 91,472.3 |

Nors: It is estimated that during March 1983, about 728,000 HT of Bombay High crude oil will be disposed.

Central grants for legal aid schemes

*307. SHRI LADLI MOHAN NIGAM:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of LAW, JUS-TICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether any grants are given by the Central Government to Legal Aid Schemes run by various State Governments;
- (b) if so, what was the quantum of grants given to the States in the years 1981-82 and 1982-83 (till 31st December, 1982);
- (c) whether all the grants have been utilised by the State Governments; and
- (d) whether there are some States which have not taken grants for such schemes?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) Yes, Sir.

- (b) The quantum of legal aid given to the States of Andhra Pra-(Rs. 1,17,000), Gujarat Orissa (Rs. 1.00,000), (Rg. 15,500), and U.P. (Rs. 66,272) is Rs. 2,98,772 in 1981-82 and Rs. 70,000 for Gujarat in 1982-83.
- (c) Audited statement of accounts from the State Legal Aid Boards are awaited.
- (d) Yes, Sir. Other State Governments except those mentioned in part (b) of the question have not taken any grant.

Setting up of Panel on Drugs

KISHORE NAND *308. |SHRI Minister the BHATT: Will FERTILIZERS CHEMICALS AND be pleased to state: